

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO. : 102
TO BE ANSWERED ON THE 9th February 2026

PROPOSAL FOR ESTABLISHMENT OF GREENFIELD AIRPORT AT HOSUR

102. SHRI S. KALYANASUNDARAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Central Government has examined the proposal of Government of Tamil Nadu for establishing a greenfield airport at Hosur to serve the State's fast-growing industrial and employment corridor;
- (b) the reasons for the delay in granting in-principle approval, airspace clearance and other statutory permissions, despite repeated representations from the State Government;
- (c) whether Government has assessed the impact of such delays on regional development, investment, employment and decongestion of existing airports; and
- (d) the steps being taken to ensure time-bound Centre-State coordination and early approval of the Hosur airport project in the larger public interest of the State of Tamil Nadu?

ANSWER

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA STARRED QUESTION NO. 102* FOR REPLY ON 09.02.2026 REGARDING "PROPOSAL FOR ESTABLISHMENT OF GREENFIELD AIRPORT AT HOSUR" ASKED BY SHRI S. KALYANASUNDARAM

(a) to (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008. As per the policy, if any airport developer including State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted and submit a proposal to GoI for 'Site Clearance' followed by 'In-Principle' approval.

As per GFA Policy, TamilNadu Industrial Development Corporation Limited (TIDCO), a Government of Tamil Nadu Enterprise submitted a proposal in November, 2025 seeking Site Clearance for development of Greenfield Airport at Hosur. The proposal was circulated to Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Ministry of Defence (MoD) for comments/observations.

In order to prioritize the defence projects of national importance, being carried out by Hindustan Aeronautics Limited (HAL) and to enable operational preparedness of defence forces, the proposal has not been recommended.